

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 611 of 2019**

**IN THE MATTER OF:**

**TUF Metallurgical Pvt. Ltd.**

**...Appellant**

**Versus**

**Wadhwa Glass Processors Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant:**

**For Respondent: Mr. Sushant Mahajan and Mr. Debopriyo Moulik,  
Advocates.**

**O R D E R**

**13.02.2020** Post the Appeal 'For Admission (After Notice)' on **12<sup>th</sup> March,**  
**2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)